

**Central Administrative Tribunal
Principal Bench**

**CP No.260/2019 in
OA No.558/2016**

New Delhi, this the 19th day of August, 2019

**Hon'ble Justice Mr. L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ms. Vimla Mehra
D/o Sh. Tek Chand Sohel
Retired IPS
R/o C-9/9646, Vasant Kunj
New Delhi-110017. ...Applicant

(By Advocate: Ms. Sonia for Shri Yogesh Sharma)

Vs.

Sh. Rajiv Gauba
Secretary, Ministry of Home Affairs
Govt. of India, North Block
New Delhi. ...Respondent

(By Advocate: Shri Aamir Shekh for Shri Hanu Bhaskar)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not comply with the order dated 25.07.2018 in OA No.558/2016. Today, it is represented by the learned counsel for the respondents that Writ Petition No.8466/2019 was filed before the Hon'ble Delhi High Court challenging the Order in the

OA and that the further proceedings in the contempt case were stayed.

2. In view of these developments, we close the contempt case, leaving it open to the applicant to pursue the remedies depending upon the outcome of the writ petition.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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